GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:5215 ANSWERED ON:24.04.2015 CREDIT DEPOSIT RATIO Yaday Shri Om Prakash

Will the Minister of FINANCE be pleased to state:

- (a) the details of Credit Deposit Ratio (CDR) in the country at present, State /UT-wise including Bihar;
- (b) whether Government has any proposal to bring about parity in the CDR at national level; and
- (c) if so, the details thereof and the steps taken/being taken by the Government to improve CDR in the country including Bihar?

Answer

The Minister of State in the Ministry of Finance (SHRI JAYANT SINHA)

- (a): State/UT-wise (including Bihar) Credit Deposit Ratio (CDR) for the quarter ending December, 2014 is given in the Annexure.
- (b) to (c): Reserve Bank of India (RBI) has advised banks to achieve a credit deposit ratio of 60% in respect of their rural and semiurban branches separately on an all-India basis. The banks should also ensure that wide disparity in the ratios between different States/Regions is avoided in order to minimize regional imbalance in credit deployment.

RBI has advised Banks to set up a Special Sub-Committee (SSC) of District Level Consultative Committee (DLCC) for those districts having CDR less than 40 per cent to draw up Monitorable Action Plans (MAPs), monitor such action plan on a regular basis and initiate necessary action for improving CDR.